NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 16th April, 2024, 10:30 A.M.

CP (IB) No. 41/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Kandoi Transport Ltd. -Vs- Balasore Alloys Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)
Mr. Saswat Kumar Acharya, Adv.
Mr. S. Pholgu, Adv.
Mr. Abhijeet Agarwal, Adv.
Mr. Jagruti Sahoo, Adv.
Mr. Jaish Joshi, Adv.
Mr. Subham Agrawal, Adv.

For Respondent (s)
Mr. Sandeep Ladda, Adv.
Mr. Adnan Ansari, Adv.

ORDER

Both sides counsel present. Respondent counsel represents that the settlement agreement dated 15.04.2024 is entered between the parties. At the request of the petitioner counsel to file a withdrawal memo, list the matter on 23.04.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Sibendra Naik (Steno)